

ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH

TP No.11/397/398/GB/2016 (CP No. 160 of 2013)

Inder Chand Pincha

-Petitioner

Ketela Tea Co.(P)Ltd.

-Versus-

-Respondents.

PRESENT

Hon'ble Mr. Justice P K Saikia, Member (J)

Date of Order 20.03.2017

Name of the Company	
Under Section	397/398

Sl. No.	Name & Designation of Authorized Representative.(in Capital Letters).	Appearing on behalf of	Signature with date
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ORDER

Mr. Ashok Pincha, appears on behalf of the petitioners. Mr. Rajiv Pincha , appears for self and on behalf of the respondent Nos, 1 , 2 and 5 to 29 . On the last occasion, I had heard argument advanced from the side of the petitioners.

Today, I have also heard arguments from the side of the respondents too. The respondents side has furnished a synopsis of written argument copy of which has also been furnished to Mr. Ashok Pincha.

Mr. Ashok Pincha has prayed for some time to reply on law points. Prayer is allowed.

As prayed for by the parties, list this matter on 10.04.2017 for offering argument on law points from the side of the petitioners,

Member (Judicial)
National Company Law Tribunal
Guwahati Bench

samir